

consideration of the Government. The Committee is required to submit its report in September, 1997.

[Translation]

Fight Against Terrorism

1047. SHRI N.J. RATHWA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of terrorists killed in encounter with the Central Para-Military forces during the last three years; State-wise; and

(b) the details of illegal weapons, ammunition etc. recovered by para-military forces during the period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Statewise information relating to terrorists killed:

S.No.	Name of the State	1994	1995	1996
1.	Andhra Pradesh	23	—	6
2.	Assam	23	11	2
3.	Bihar	—	—	3
4.	Jammu & Kashmir	323	220	183
5.	Karnataka	1	—	—
6.	Manipur	6	16	12
7.	Mizoram	—	6	—
8.	Nagaland	—	20	11
9.	Punjab	11	—	—
10.	Rajasthan	2	—	1
11.	Tripura	6	11	12
12.	Uttar Pradesh	—	1	—

(b) Arms and ammunition seized during the period :

Arms	:	5930
Ammunition	:	3,03,333

[English]

Recruitment in Para-Military Forces

1048. SHRI SOUMYA RANJAN : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether State-wise proportion exists in the recruitment to various para-military forces;

(b) if so, the details thereof;

(c) whether the share of recruitment of Orissa has been filled up; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) Recruitment of Constables/Riflemen in Central Para-Military Forces is made on All India basis. The annual vacancies are allotted to each State/UT on the basis of the population taking into consideration the special needs and circumstances of different areas.

(c) and (d) As per the population ratio, the State of Orissa has sufficient representation in CRPF and CISF. Deficiency in representation of Orissa in other Central Para-Military Forces is due to non-availability of suitable candidates.

Andhra Pradesh and Maharashtra Border Dispute

1049. DR. T. SUBBARAMI REDDY :
SHRI YELLAIAH NANDI :
SHRI G.A. CHARAN REDDY :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether 12 villages on the Andhra Pradesh and Maharashtra border in Adilabad district which were the bone of contention between the two States, have been agreed upon to go the Maharashtra State;

(b) if so, the details in this regard;

(c) whether on February 10, 1997 the Supreme Court had asked the Government of Andhra Pradesh to withdraw its special leave petition challenging the order of the Bombay High Court; and

(d) if so, the basis thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Subsidies on Agricultural Inputs and Fertilizers

1050. SHRI SAMIK LAHIRI : Will the Minister of AGRICULTURE be pleased to state:

(a) the definition of large, medium, small and marginal land holdings in the country;